

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 190 of 2011 &
Appeal Nos. 162, 163 & 214 of 2012

Dated : 11th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J.Talwar, Technical Member

Appeal Nos. 190 of 2011

Torrent Power Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): **Ms. Deepa Chawan**
Mr. H.S. Jaggi

Counsel for the Respondent(s): **Mr. Anand K. Ganesan**
Ms. Swapna Seshadri
Mr. S.R. Pandey, Legal Adviser for GERC

Appeal No. 162 of 2012

Torrent Energy Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): **Ms. Deepa Chawan**
Mr. H.S. Jaggi

Counsel for the Respondent(s): **Mr. Anand K. Ganesan**
Ms. Swapna Seshadri
Mr. S.R. Pandey, Legal Adviser for GERC

Appeal No. 163 of 2012

Torrent Energy Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission

...Respondent (s)

Counsel for the Appellant(s):

**Ms. Deepa Chawan
Mr. H.S. Jaggi**

Counsel for the Respondent(s):

**Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. S.R. Pandey, Legal Adviser for GERC**

Appeal No. 214 of 2012

Torrent Energy Ltd.

.... Appellant (s)

Versus

Gujarat Electricity Regulatory Commission

...Respondent (s)

Counsel for the Appellant(s):

**Ms. Deepa Chawan
Mr. H.S. Jaggi**

Counsel for the Respondent(s):

**Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. S.R. Pandey, Legal Adviser for GERC**

ORDER

Post the matter for further hearing on **01.05.2013.**

**(V.J.Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/pg